

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.3826
TO BE ANSWERED ON 03.01.2019

Allocation of Funds for NRDWP

3826. DR. KULAMANI SAMAL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether central allocation and release of funds under the National Rural Drinking Water Supply Programme(NRDWP) has been reduced drastically for many States including Odisha and especially for the Jagatsingpur district in the last three financial years, if so, the details thereof, year-wise and State-wise since 2014-15;
- (b) if so, the details of impact of this reduction of outlay on the physical and financial performance of NRDWP thereof;
- (c) the steps taken by the Government to significantly increase the release of the central assistance under NRDWP especially to Odisha; and
- (d) the steps taken by the Government to significantly increase the absorption capacity of Odisha under NRDWP since 2014-15?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) to (c) As per the recommendation made by the 14th Finance Commission the share of States in the net proceeds of the shareable Central taxes was increased from 32% to 42% whereby Gram Panchayats could spend more funds effectively for drinking water and sanitation as per local requirements. The State-wise details of funds allocated and released to States including Odisha under NRDWP are at **Annexure**. The Ministry allocates funds to States as per criteria laid down in the NRDWP Guidelines. The States in turn release funds to districts as per their assessment of requirement of funds.
- (d) Rural drinking water supply is a state subject. The pace of expenditure of funds under NRDWP varies in States based on conditions specific to a State. This Ministry time to time suggests to the State Governments on expeditious absorption of the funds.

Annexure											
Annexure referred to in part (a) of Lok Sabha unstarredQ.No. 3826 for answer on 03.01.2019											
(₹ in crores)											
Sr. No.	State	2014-15		2015-16		2016-17		2017-18		2018-19 (as on 30.12.2018)	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	ANDAMAN & NICOBAR	0.86	0.81	0.38	0.16	0.45	0.22	0.43	0	0.62	0.31
2	ANDHRA PRADESH	364.3	369.65	156.69	170.05	181.02	204	159.51	233.09	187.37	139.01
3	ARUNACHAL PRADESH	64.21	86.83	58.08	65.4	82.89	92.84	77.51	63.08	96.95	66.65
4	ASSAM	500.53	585.32	261.34	277.58	401.43	348.06	524.1	474.8	457.56	202.01
5	BIHAR	437.64	399.11	227.65	202.73	314.79	373.81	394.53	355.6	406.01	234.84
6	CHHATTISGARH	159.08	150.74	63.69	60.83	70.65	84.28	64.33	49.84	94.57	48.19
7	GOA	4.61	0	2.08	1.66	2.44	1.19	2.32	0	3.34	1.67
8	GUJARAT	509.48	405.58	230.68	229.46	281.14	278.5	231.62	290.86	237.09	222.27
9	HARYANA	213.04	272.93	97.65	122.65	114.53	111.53	118.95	88.82	81.88	76.76
10	HIMACHAL PRADESH	131.84	120.89	59.58	58.77	69.65	83.31	66.02	101.85	91.12	85.43
11	JAMMU & KASHMIR	441.33	454.41	199.4	192.12	232.88	225.14	222.26	325.33	309.07	154.53
12	JHARKHAND	169.86	175.18	126.85	132.09	115.86	131.74	172.68	209.09	207.97	66.48
13	KARNATAKA	605.38	546.1	307.62	278.08	360.07	343.72	290.86	365.81	312.33	174.87
14	KERALA	115.59	124.1	52.78	48.05	62.54	75.22	56.88	95.16	88.25	84.86
15	MADHYA PRADESH	397.18	440.18	181.76	193.73	213.87	232.26	195.67	135.51	272.83	175.41
16	MAHARASHTRA	780.06	748.23	344.16	330.88	413.57	404.45	338.13	282.47	470.2	239.06
17	MANIPUR	90.35	88.54	28.98	27.92	40.6	39.38	32.2	66.25	40.25	37.73
18	MEGHALAYA	44.61	54.5	30.52	31.24	42.02	40.42	41.86	85.91	52.43	36.05
19	MIZORAM	42.43	34.5	17.71	17.32	25.33	24.49	22.4	46.1	28	26.25
20	NAGALAND	103.19	96.44	35.27	34.53	37.93	36.84	27.66	17.88	34.72	17.36
21	ODISHA	205.69	230.67	96.9	103.19	114.99	134.96	102.69	83.59	154.99	77.5
22	PUDUCHERRY	1.62	0	0.74	0	0.86	0.29	0.82	0	1.29	0
23	PUNJAB	93.88	97.38	39.77	42.79	46.02	51.89	115.25	173.29	104.92	73.51
24	RAJASTHAN	1,194.46	1,304.64	547.17	526.75	1,114.55	1,072.92	891.95	714.24	587.55	508.52
25	SIKKIM	30.38	31.7	10.64	12.05	14.77	19.42	9.3	17.51	11.62	10.89
26	TAMIL NADU	364.96	382.46	135.46	150.35	155.29	174.68	121.61	185.1	180.99	123.41
27	TELANGANA	200.65	212.24	88.77	97.71	117.03	133.09	775.01	843.56	131.4	90.34
28	TRIPURA	62.06	68.31	28.07	31.68	39.48	43.73	32.26	83.93	55.18	37.93
29	UTTAR PRADESH	958.28	1,029.22	454.93	490.31	628.08	621.95	539.09	472.52	698.78	625.27
30	UTTARAKHAND	135.01	111.48	63.57	60.06	74.55	71.86	68.42	110.28	99.17	49.58
31	WEST BENGAL	433.2	431.09	199.78	216.85	417.68	418.97	810.48	996.68	412.05	788.29
Total		8,855.76	9,053.23	4,148.67	4,206.99	5,786.96	5,875.16	6,506.80	6,968.15	5,910.50	4,474.98